

R.O.C.No.10/2021-Con.B2,
R.O.C.No. 22723-A/2021-B2
& 50415-A/2021/B2



CIVIL JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 168 / 2021

I

Thiru. G. Christian, Civil Judge of Tamil Nadu State Judicial Service, functioning as Judicial Magistrate I, Nagercoil, who has been deputed to Puducherry Judicial Service, to function as Principal District Munsif, Pondicherry, in G.O.(D) No.588, Home (Courts-I), Department, Government of Tamil Nadu, dated 03.06.2021, and appointed as such on deputation basis, vide G.O.Ms.No.16/2021-LD, Law Department, Government of Puducherry, dated 30.04.2021, is transferred and posted on deputation as Principal District Munsif, Pondicherry, in the existing vacancy.

II

Tmt. Saranya Selvam, Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in Puducherry Judicial Service as Judicial Magistrate IV, Pondicherry, who has been repatriated to her parent service viz., Tamil Nadu State Judicial Service, vide G.O.Ms.No.1054/1/2021-LD, Law Department, Government of Puducherry, dated 30.04.2021, is transferred and posted as Additional District Munsif, Kancheepuram, in the existing vacancy.

III

Tmt. B. Roselin, Civil Judge of Tamil Nadu State Judicial Service, functioning as District Munsif-cum-Judicial Magistrate, Needamangalam, Tiruvarur District, who has been deputed to Puducherry Judicial Service, to function as District Munsif-cum-Judicial Magistrate, Mahe, in G.O.(D) No. 590, Home (Courts-I), Department, Government of Tamil Nadu, dated 03.06.2021, and appointed as such on deputation basis, vide G.O.Ms.No. 13/2021-LD, Law Department, Government of Puducherry, dated 22.04.2021, is transferred and posted on deputation as District Munsif-cum-Judicial Magistrate, Mahe, Vice., Tmt. Sathathunisha, transferred.

IV

Tmt. M. Sathathunisha, Civil Judge of Tamil Nadu State Judicial Service, functioning as District Munsif-cum-Judicial Magistrate, Mahe, who has been repatriated to her parent service viz., Tamil Nadu State Judicial Service, vide G.O.Ms.No.987/2021-LD, Law Department, Government of Puducherry, dated 22.04.2021, is transferred and posted as District Munsif-cum-Judicial Magistrate, Singampunari, Sivagangai District, in the existing vacancy.

V

Thiru. M. Chittibabu, Judicial Magistrate, Special Court for exclusive trial of Customs Act and other related cases, Alanthur, Kancheepuram District, is transferred and posted as Judicial Magistrate I, Ramanathapuram, in the existing vacancy.

VI

Thiru. R. Pandu, Judicial Magistrate, Oddanchatram, Dindigul District, is transferred and posted as District Munsif, Oddanchatram, Dindigul District, vice., Ms. A. Anna Lakshmi, transferred.

Ms. A. Anna Lakshmi, District Munsif, Oddanchatram, Dindigul District, is transferred and posted as Judicial Magistrate, Oddanchatram, Dindigul District, vice., Thiru. R. Pandu, transferred.

**HIGH COURT OF MADRAS, CHENNAI.
DATED: 16.06.2021.**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL.**

